

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) No(s).34066-34067/2009

(From the judgement and order dated 04/09/2009 in CMRA No.226233/2009 in FA No.31/1993 and order dated 4/9/2009 in CMA No.16971/1997 in FA.No.1993 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

HINDUSTAN AERONAUTICS LIMITED

Petitioner(s)

VERSUS

KRISHNA DULARI (D) THR LRS. & ORS

Respondent(s)

(With appln(s) for c/delay in filing process fee,substitution of deceased respondent and prayer for interim relief and office report) (For final disposal)

Date: 03/05/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE SHARAD ARVIND BOBDE

For Petitioner(s) Mr. V.Giri, Sr.Adv.
Mr. Nikhil Nayyar,Adv.
Ms. Pritha Srikumar Iyer, Adv.
Mr. TVS Raghavendra Sreyas, Adv.

For Respondent(s) Mr. Arvind Verma, Sr.Adv.
Mr. Arvind Srivastava, Adv.
Mr. Anurag Kishore,Adv.
Mr. Sharique Ahmed, Adv.

Mr. Gunnam Venkateswara Rao ,Adv

UPON hearing counsel the Court made the following
O R D E R

List on 11th July, 2013.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master